

F. No. P.15025/60/2021-FR(Part-2)
Government of India
Ministry of Health and Family Welfare
Department of Health and Family Welfare
(Food Regulation Section)

Kartavya Bhavan-1, New Delhi
Dated: February 2026

VACANCY CIRCULAR

Sub: Appointment of Chairperson, Food Safety and Standards Authority of India (FSSAI) - reg.;

In supersession of earlier of advertisement NO. CBC 17102/11/0008/2425 published in Employment News dated 17.08.2024, on the subject mentioned above, applications are invited to fill up the post of Chairperson, Food Safety and Standards Authority of India (FSSAI). The FSSAI was established as a Statutory body under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption. The Chairperson of the FSSAI is to perform such duties and functions and exercise such powers as prescribed under the Food Safety and Standards Act, 2006 and the Rules and Regulations made there under. The Head Office of the FSSAI is in Delhi.

"Kind attention: Experts with requisite experience in the field of food safety & standards are encouraged to apply"

Scale of Pay:

- Rs. 2,25,000/- per month (Fixed) plus allowances as per guidelines issued by the Department of Personnel and Training (DoPT).

Eligibility:

- Applicants for selection to the office of Chairperson, FSSAI shall be persons of eminence in the field of Food Science or persons from Administration who have been associated with the subject and are either holding or have held a position not below the rank of Secretary to the Govt. of India.
- Relevant work experience related to Central/ State Regulatory Bodies would be a desirable qualification for the position.

Age limit and tenure:

- The Chairperson shall hold office for a term of 3 (three) years from the date on which he/she enters upon the office and shall be eligible for re-appointment for a further period of 3 (three) years or till he/she attains the age of 65 years whichever is earlier.

Other terms and Conditions of service:

- Other terms and conditions of service shall be such as may be prescribed by the Central Government from time to time.

Applications procedure:

- Applications are invited from citizens of India who fulfill the eligibility criteria in the given proforma.
- The proforma may also be downloaded from the website www.mohfw.gov.in or dopt.gov.in or fssai.gov.in.
- The filled in proforma completed in all respect should reach to the following address by Registered Post / Speed Post:

**Shri Kiran Kumar Karlapu,
Director (Food Regulation),
Ministry of Health & Family Welfare (Room No.11010),
Kartavya Bhavan-1, New Delhi-110001.**

- **The closing date for receipt of applications will be 45 days from the date of publication of advertisement in Employment News.**
- Incomplete applications and applications received after the last date will not be considered.
- The Government of India will have the discretion to consider the candidature of any person who has not applied in response to newspaper advertisement.
- The Government also reserves the right to reject any/or all applications received for the office of Chairperson without assigning any reason.
- The effective date for determining the eligibility as per the prescribed qualification, age, experience etc. for the post shall be the closing date of receipt of applications.
- Canvassing of any kind will lead to disqualification of the candidature.

**(Kiran Kumar Karlapu)
Director (Food Regulation)**

**PROFORMA
Appointment to the post of Chairperson
in Food Safety and Standards Authority of India (FSSAI)**

		Photo

1	Name (in block letters)	Latest passport size photograph to be pasted here
2	Date of Birth (in Christian era)	
3	Address: (Residence/Office)	Res. Off.
4	Telephone Nos. (Residence/Office/Mobile)	Res. Off. Mob.
5	Fax No./ e-mail id:	
6	Academic Qualifications:	
7	Professional Qualifications:	
8	Whether held /holding the position of the rank of the Secretary to the Government of India.	
9	Whether retired from Government service.	
10	Level held/ holding as per the 7th Pay Matrix	
11	Whether associated with the field of Food Science during the period of service.	
12	Professional/Research experience in food safety/Standards/Quality Control if any:	
13	Details of awards/ others national/ international recognition received, if any	
14	Other major achievements:	
15	Membership of professional bodies/associations	
16	Details of national/international conference attended	
17	Any other information	

DECLARATION

I solemnly declare that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand and

agree that in the event of any information being found false OR incorrect / incomplete OR ineligibility being detected at any time before OR after Selection/interview, my candidature is liable to be rejected.

Place:
Candidate)
Date:

(Signature of the
Name:
